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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **4 June 2010**, the Committee approved the deletion of the entry specified below from its Consolidated List. The Committee approved this de-listing following its review of the name, as called for in paragraph 25 of Security Council resolution 1822 (2008). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

Removed from Al-Qaida individuals Section C

QI.E.175.04. Name: 1: MOHAMED 2: EL MAHFOUDI 3: na 4: na

Name (original script): محمد المحفوظي

Title: na **Designation:** na **DOB:** 24 Sep. 1964 **POB:** Agadir, Morocco **Good quality a.k.a.:**

na **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:**

na **Address:** via Puglia, n. 22, Gallarate, Varese, Italy **Listed on:** 23 Jun. 2004 (amended on 17

Oct. 2007) **Other information:** Fiscal Code: LMH MMD 64P24 Z330F. Sentenced on 3 Dec.

2004 by Milan's first instance Court to 1 year and 4 months imprisonment with suspended

sentence following "Abbreviated trial procedure". The appeal process was pending at Milan's

Court of appeal as of Sep. 2007. He was in Morocco as of Sep. 2007.

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (11 May 2010), the Committee has concluded its review of the following names:

- Rajah Solaiman Movement (QE.R.128.08.) – review concluded on 13 May 2010
- Angelo Ramirez Trinidad (QI.T.241.08.) – review concluded on 13 May 2010
- Dinno Amor Rosalejos Pareja (QI.P.242.08.) – review concluded on 13 May 2010
- Feliciano Semborio Delos Reyes, Jr. (QI.D.243.08.) – review concluded on 13 May 2010
- Hilarion Del Rosario Santos III (QI.S.244.08.) – review concluded on 13 May 2010
- Pio Abogne De Vera (QI.D.245.08.) – review concluded on 13 May 2010
- Redendo Cain Delloso (QI.D.246.08.) – review concluded on 13 May 2010
- Ruben Pestano Lavilla, Jr. (QI.L.247.08.) – review concluded on 13 May 2010
- Ricardo Perez Ayeras (QI.A.248.08.) – review concluded on 13 May 2010
- Hassan Abdullah Hersi Al-Turki (QI.A.172.04.) – review concluded on 13 May 2010
- Shamil Salmanovich Basayev (QI.B.107.03.) – review concluded on 17 May 2010
- Islamic International Brigade (IIB) (QE.I.99.03) – review concluded on 17 May 2010
- Riyadus-Salikhin Reconnaissance and Sabotage Battalion of Chechen Martyrs (RSRSBCM) (QE.R.100.03) – review concluded on 17 May 2010
- Special Purpose Islamic Regiment (SPIR) (QE.S.101.03) – review concluded on 17 May 2010
- Moroccan Islamic Combatant Group (QE.M.89.02.) – review concluded on 20 May 2010
- Eastern Turkistan Islamic Movement (QE.E.88.02.) – review concluded on 20 May 2010
- Dawood Ibrahim Kaskar (QI.K.135.03.) – review concluded on 20 May 2010
- Wa'el Hamza Abd Al-Fatah Julaidan (QI.J.79.02.) – review concluded on 20 May 2010
- Najmuddin Faraj Ahmad (QI.A.226.06.) – review concluded on 20 May 2010
- Islamic Jihad Group (QE.I.119.05.) – review concluded on 20 May 2010
- Said Bahaji (QI.B.80.02.) – review concluded on 20 May 2010

- Mounir El Motassadeq (QI.E.82.02.) – review concluded on 20 May 2010
- Zakarya Essabar (QI.E.83.02.) – review concluded on 20 May 2010
- Suliman Hamd Suleiman Al-Buthe (QI.A.179.04.) – review concluded on 25 May 2010
- Ramzi Mohamed Abdullah Binalshibh (QI.B.81.02.) – review concluded on 25 May 2010
- Jemaah Islamiyah (QE.J.92.02.) – review concluded on 25 May 2010
- Agus Dwikarna (QI.D.111.03.) – review concluded on 25 May 2010
- Salim Y Salamuddin Julkipli (QI.J.114.03.) – review concluded on 25 May 2010
- Aris Munandar (QI.M.119.03.) – review concluded on 25 May 2010
- Abdul Hakim Murad (QI.M.120.03.) – review concluded on 25 May 2010
- Parlindungan Siregar (QI.S.122.03.) – review concluded on 25 May 2010
- Yassin Sywal (QI.S.123.03.) – review concluded on 25 May 2010
- Yunos Umpara Moklis (QI.Y.126.03.) – review concluded on 25 May 2010
- Al-Qaida in Iraq (QE.J.115.04.) – review concluded on 25 May 2010
- Mohammad Naim (TI.N.13.01.) – review concluded on 1 June 2010
- Abdul Ghani Baradar (TI.B.24.01.) – review concluded on 1 June 2010
- Abdul Rauf Khadem (TI.K.25.01.) – review concluded on 1 June 2010
- Abdul Salam Hanafi Ali Mardan Qul (TI.H.27.01.) – review concluded on 1 June 2010
- Abdul Baqi (TI.A.38.01.) – review concluded on 1 June 2010
- Ezatullah Haqqani (TI.E.64.01.) – review concluded on 1 June 2010
- Najibullah Haqqani Hidayetullah (TI.H.71.01.) – review concluded on 1 June 2010
- Sayed Esmatullah Asem (TI.A.80.01.) – review concluded on 1 June 2010
- Abdul Jabbar Omari (TI.O.88.01.) – review concluded on 1 June 2010
- Abdul Bari Akhund (TI.A.94.01.) – review concluded on 1 June 2010
- Taha (TI.T.105.01.) – review concluded on 1 June 2010
- Majeed Abdul Chaudhry (QI.A.54.01.) – review concluded on 1 June 2010
- Mahmood Sultan Bashir-Ud-Din (QI.B.55.01.) – review concluded on 1 June 2010
- Mohammed Tufail (QI.T.56.01.) – review concluded on 1 June 2010
- Muhsin Fadhil Ayed Ashour Al-Fadhli (QI.A.184.05.) – review concluded on 1 June 2010
- Abd Allah Mohamed Ragab Abdel Rahman (QI.A.192.05.) – review concluded on 1 June 2010
- Zaki Ezat Zaki Ahmed (QI.A.193.05.) – review concluded on 1 June 2010
- Mohammed Ahmed Shawki Al Islambolly (QI.A.194.05.) – review concluded on 1 June 2010
- Ali Sayyid Muhamed Mustafa Bakri (QI.M.196.05.) – review concluded on 1 June 2010
- Abd-Al-Majid Aziz Al-Zindani (QI.A.156.04.) – review concluded on 2 June 2010

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eleventh update of the List in 2010.

4 June 2010